

**0CENTRAL ADMINISTRATIVE TRIBUNAL  
JAMMU BENCH, JAMMU**

Hearing through video conferencing

**T.A. No. 62/3065/2020**

This the 04th day of February, 2021

**HON'BLE MR. RAKESH SAGAR JAIN, MEMBER (J)  
HON'BLE MR. ANAND MATHUR, MEMBER (A)**

Showkat Ahmad Malik, Aged about 26 years, S/o Ghulam Mohammad Malik, R/o Lonepora, Nowbug, Voiloo, Anantnag.

.....Applicant

(Advocate:- Mr. Syed Faisal Qadri)

**Versus**

1. State of J&K Through Commissioner Secretary, Education Government of J&K, Civil Secretariat Srinagar/Jammu.
2. Director, School Education Kashmir.
3. Chief Education Officer, Anantnag, Kashmir.
4. Zonal Education officer, Voiloo, Anantnag.
5. Malik Tufail Ahmad, S/o Ghulam Mohiuddin Malik, R/o Nowbug, Voiloo, Anantnag.
6. Tawseef Ahmad Wani, S/o Ghulam Mohammad Wani, R/o Nowbug, Voiloo, Anantnag.

.....Respondents

(Advocate: Mr. Rajesh Thappa, ld. Deputy Advocate General)

**ORDR  
[ORAL]**

**(Delivered by Hon'ble Mr. Anand Mathur, Member-A)**

Learned counsel for the applicant submitted that the T.A. has become infructuous on account of subsequent developments which have taken place.

2. Accordingly, the T.A. is dismissed for having become infructuous.

**(ANAND MATHUR)  
MEMBER (A)**

*Arun*

**(RAKESH SAGAR JAIN)  
MEMBER (J)**